

THE HIGH COURT OF KERALA

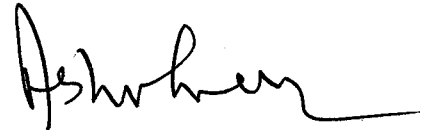
F2-0052054/2017

Date:04.08.2017

OFFICIAL MEMORANDUM

Sub:Binding and rebinding of Books/Periodicals/Reports/Gazettes
in the High Court Library for the year 2017-18 - -Reg.
Ref: Quotation Notice dated 28/06/2017

It is hereby informed that the Quotation Notice dated 28/06/2017 for binding and rebinding of books/periodicals/reports/gazettes in the High Court Library for the year 2017-18 stands cancelled. In lieu of quotation notice, Limited tender is invited with last date of the receipt on **23rd August 2017 at 2.30 p.m.**



Ashok Menon
Registrar General

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